

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 586 of 2004
(OA 668 of 1996)

Date of order : 16.9.04

Present : Hon'ble Mr.D.C.Verma, Vice-Chairman

Hon'ble Mr.Sarweshwar Jha, Administrative Member

SUNIL CH. BANERJEE

VS

UNION OF INDIA & ORS.

For the applicant : Mr.S.K.Dutta, counsel

For the respondents: Mr.B.K.Chatterjee, counsel

O R D E R

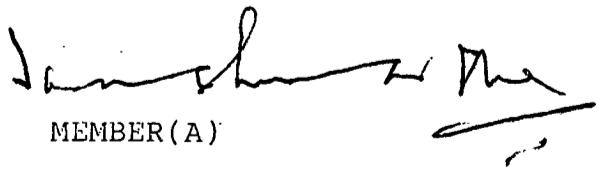
D.C.Verma, VC

Heard Mr.S.K.Dutta, 1d.counsel appearing for the applicant and Mr.B.K.Chatterjee, 1d.counsel appearing for the respondents.

2. This MA has been filed by the applicant in the OA for recall of the order dated 10.8.04 by which the OA was dismissed for default. It appears that the applicant of the OA who was earlier being represented by Late Shri S.K.Ghosh, was not sent any notice after the sad demise of Mr.Ghosh. Dates were however, being given and none ~~has~~ appeared for the applicant ~~as~~ and the OA was dismissed for default by the order dated 10.8.04.

3. We have gone through the grounds taken in this application and we are satisfied that the grounds are sufficient and hence the order dated 10.8.04 is recalled and the OA is restored to its original file and number. Let the OA be listed for hearing on 14.10.94.

4. MA therefore stands disposed of.


MEMBER (A)

in


VICE-CHAIRMAN